

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Transfers and Postings.

Government Order No: **15350** -JK (LD) of 2023.
Dated : 16 - 11 - 2023.

In the interest of administration, sanction is accorded to the following transfers and postings with immediate effect:-

1. Ms. Sufaya Bashir, Assistant Legal Remembrancer/District Litigation Officer under orders of adjustment in the Department is posted in the Directorate of Horticulture, Kashmir relieving Mtr. Deebea Khan from her additional charge;
2. Mr. Aamir Majid Shah, Assistant Legal Remembrancer/District Litigation Officer under orders of adjustment in the Department is posted in the Directorate of Food, Civil Supplies and Consumer Affairs, Kashmir relieving Mr. Aduil Rasool Wani from his additional charge;
3. Mr. Hilal Ahmad Bhat, Assistant Legal Remembrancer/District Litigation Officer under orders of adjustment in the Department is posted in the Directorate of Floriculture, Kashmir vice Mtr. Narjees Nawab;
4. Mr. Sahil Sangra, Assistant Legal Remembrancer/District Litigation Officer under orders of adjustment in the Department is posted in the Directorate of Industries and Commerce, Jammu;
5. Ms. Ishwin Kaur, Assistant Legal Remembrancer/District Litigation Officer under orders of adjustment in the Department is posted in the Housing and Urban Development Department, Civil Secretariat, Jammu;
6. Mr. Mohd Iqbal Mir, Assistant Legal Remembrancer/District Litigation Officer under orders of adjustment in the Department is posted in the Directorate of Industries and Commerce, Kashmir vice Syed Muzamil Shafee;
7. Ms. Masroor Hassan, Assistant Legal Remembrancer/District Litigation Officer under orders of adjustment in the Department is posted in the Directorate of Family Welfare MCH and Immunization, J&K (Moving) relieving Mr. Syed Asrar Ul Hussain from his additional charge. She shall look after the litigation

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work of the Directorate of Health Services, Jammu, in addition to her own duties till further orders;

8. Ms. Rimpesh Sangotra, Assistant Legal Remembrancer/District Litigation Officer under orders of adjustment in the Department is posted in the Directorate of Social Welfare Jammu against available post;
9. Mr. Ishfaq Ahmad Khan, Assistant Legal Remembrancer/District Litigation Officer under orders of adjustment in the Department is posted in the office of Chief Engineer, PW(R&B), Kashmir relieving Mr. Syed Muzamil Shafee from his additional charge;
10. Ms. Chander Kiran, Assistant Legal Remembrancer/District Litigation Officer under orders of adjustment in the Department is posted in the Directorate of Skill Development, J&K Jammu relieving Mr. Waseem Shoket Butt from his additional charge. She shall also look after the litigation work of the office of Managing Director, J&K Medical Supplies Corporation, Jammu, in addition to her own duties till further orders; and
11. Mr. Mukesh Singh, Assistant Legal Remembrancer/District Litigation Officer under orders of adjustment in the Department is posted in the Tourism Department, Civil Secretariat at Jammu; and

The above officers shall be deemed to have been relieved from the date of issuance of this Order.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)

Secretary to Government.

No: LAW-Estt/104/2022-10.

Dated: 16 – 11 – 2023.

Copy to the:-

1. Principal Secretary to Government, Housing and Urban Development Department.
2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
3. Commissioner/Secretary to Government, General Administration Department.
4. Secretary to Government, Tourism Department.
5. Director General, Social Welfare Jammu.
6. Director Skill Development, J&K.
7. Director, Industries and Commerce, Jammu/Kashmir.
8. Director Horticulture, Kashmir.
9. Director Floriculture, Kashmir.
10. Director, Food, Civil Supplies and Consumer Affairs, Kashmir.
11. Managing Director, Medical Supplies Corporation, J&K.
12. Director Health Services, Jammu.
13. Director Family Welfare MCH, J&K.
14. Chief Engineer, PW(R&B), Kashmir.
15. Director Finance, Department of Law, Justice and Parliamentary Affairs.

16. Private Secretary to the Chief Secretary for information of the Chief Secretary.
17. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
18. Concerned Officers for compliance.
19. Incharge Website.
20. Government Order file.

Ashish Gupta
16.11.2023

(Ashish Gupta)
Additional Secretary to Government.

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16.11.2023